Declaration of Assets and Liabilities

1, PRITI KUMARI, son/daughter/wife of SANJAY KUMAR THAKUR
aged 23 years, belonging to Bihar Vidhan Sabha Sachivalaya service and presently working as Office Attendant

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependent-2 Name	Dependent-3 Etc. Name
(i)	Cash	10,000		-		
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	5BL BVM 20,000 5IP 2000/M			-	
(iii)	Bonds, Debentures and Shares in companies		2004	The second secon		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	86676250 24000/yr 8686574 24000/yr	8 —			
(v)	Motor Vehicles (details of make, etc.)	Honda Activa Scuty BROFUGI			_	_
(vi)	Jewellery (give details of weight and value)	Gold 106m Silver 100gm				-
(vii)	Other assets, such as values of claims / interests	1.5 Lakh	-			Charles Charles

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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<u>Details of Immovable assets</u> [Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	nave to be indicated] Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-		_		
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	A THAIR WHITE HITCHISTON	1-		1 -		

I give herein below the details of my liabilities / overdues to public financial (2) I give herein below the institutions and government dues:

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s) 2 Personnal Loan SBLBV Vehicle Loan	on
(a)	(i) Loans from Banks	Vehicle Lan	70,000/
	(ii) Loans from financial	Indulgand Bank	10,0-1-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments		
	dealing with telephones (e) dues to departments dealing with government transport (including aircraft and helicopters)		_
	(f) Other dues, If any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]		
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth	_	-
	Tax return filed.] (III) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		
	e of Birth : 0	6 0 8 1 9 C (A/B/C)	9 9 (DD/MM/YYY)
	The second secon		
Cad		Messanger Name e.g. B.A.SBihar Administ S Bihar Secretariat Service etc	
Hor	ne District :- \	nadhusani	the best of my
kn	I hereby declare that owledge and belief.	t the above details are	tive to the best of my The Kumani PRITI KUMAI
PI.	ace: Patna	posignation: Of	Fice AHendent.
	ate: 0.2-02-2023	Department:	Sachna

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.